

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.4592
ANSWERED ON 27.03.2025**

REVAMPED DISTRIBUTION SECTOR SCHEME (RDSS)

4592. SHRI JAGDAMBIKA PAL:

**Will the Minister of POWER
be pleased to state:**

- (a) the details of the Revamped Distribution Sector Scheme (RDSS) and its progress;
and
- (b) the details of the budget allocation for the State of Uttar Pradesh with respect to RDSS, district-wise?

A N S W E R

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a) : Government of India launched the Revamped Distribution Sector Scheme (RDSS) in July 2021 with the objective of improving the quality and reliability of power supply to consumers through a financially sustainable and operationally efficient distribution Sector. The salient features of the scheme are as under:

- (i) The scheme has an outlay of Rs. 3,03,758 Cr. and estimated Gross Budgetary Support (GBS) from Central Government of Rs. 97,631 Cr.
- (ii) The scheme aims to reduce the Aggregate Technical and Commercial (AT&C) losses to pan-India levels of 12-15% and the Gap between Average Cost of Supply and Average Revenue Realised (ACS-ARR Gap) to zero by the end of the scheme period.
- (iii) The scheme has two major components:
- Part 'A'– Prepaid Smart Metering & System Metering and upgradation of the Distribution Infrastructure
 - Part 'B' – Training & Capacity Building and other Enabling Activities.

Under the scheme, financial assistance is being provided to the Distribution Utilities (excluding Private Sector Utilities) for loss reduction infrastructure works and smart metering works. Projects worth Rs. 1.48 lakh crore for loss reduction infrastructure and Rs. 1.31 lakh crore for smart metering works have been sanctioned which would help to improve the reliability and quality of power supply in the country.

Under the Scheme, Loss reduction projects sanctioned includes works for replacement of bare conductors with covered conductors, laying Low Tension Aerial Bunched (LT AB) cables upgradation/augmentation of Distribution transformers (DT)/sub-stations, feeder segregation works etc. The sanctioned works are at various stages of implementation and the physical progress of Loss reduction works achieved till date is ~24%. Further, smart metering works have been sanctioned for 19.79 crore consumers, 2.11 lakh feeders and 52.53 lakhs Distribution Transformers as part of Advanced Metering Infrastructure (AMI). The State/ UT-wise details of loss reduction infrastructure works and smart metering works sanctioned under RDSS are placed at Annexure-I and Annexure-II, respectively. Till date, funds to the tune of Rs. 26,485.9 Cr. have been expended under RDSS including the funds expended under subsumed schemes of Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY), Integrated Power Development Scheme (IPDS) and Prime Minister Development Package (PMDP). The State/UT-wise details of expenditure of funds on loss reduction works under RDSS are at Annexure-III.

Further, Government of India has been supporting electrification of all households left out during SAUBHAGYA (Pradhan Mantri Sahaj Bijli Har Ghar Yojana) period under RDSS. Grid based electrification works have been sanctioned under RDSS wherever found feasible. Till date, works amounting to Rs. 4,643 Cr. have been sanctioned for grid electrification of 10,19,030 households. This includes grid electrification of households left-out during SAUBHAGYA, households belonging to Particularly Vulnerable Tribal Group (PVTG) identified under PM-JANMAN (Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan) and households belonging to Scheduled Tribes identified under DA-JGUA (Dharti Aaba Janjatiya Gram Utkarsh Abhiyan). The State/UT-wise details are placed at Annexure-IV.

The release of funds under the scheme is contingent on improvement in operational and financial performance of the Utilities which, in addition to other initiatives taken by Gol, has helped in bringing discipline in payment of subsidies and Govt. department dues to be released by the State Government to the Utility, regular issuance of tariff order, publishing of accounts, non-creation of regulatory assets, etc. As a result of collective efforts of the Centre and States/ UTs, the Aggregate Technical and Commercial (AT&C) loss of distribution utilities at national level have reduced from 21.91% in FY21 to 16.28% in FY24 and ACS-ARR Gap has reduced from Rs. 0.71/kWh in FY21 to Rs. 0.19/kWh in FY24.

(b) : The district-wise details of the project sanctioned/ budget allocated for the State of Uttar Pradesh under RDSS are at Annexure-V.

ANNEXURE-I**ANNEXURE REFERRED IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 4592 ANSWERED IN THE LOK SABHA ON 27.03.2025**

State/UT-wise Distribution Infrastructure works sanctioned under RDSS*(in Rs. Cr.)*

State/UTs	Sanctioned Cost of Loss Reduction Infrastructure Works	Sanctioned Cost of Smart Metering	Total Sanctioned Project Cost
Andaman & Nicobar Islands	462.01	53.56	515.57
Andhra Pradesh	10,709.93	4,127.85	14,837.78
Arunachal Pradesh	1,042.04	183.56	1,225.60
Assam	3,394.65	4,049.54	7,444.18
Bihar	8,406.20	2,021.21	10,427.42
Chhattisgarh	3,964.19	4,105.31	8,069.51
Delhi	323.63	13.38	337.01
Goa	247.08	469.17	716.25
Gujarat	6,089.11	10,641.96	16,731.07
Haryana	6,796.63	-	6,796.63
Himachal Pradesh	2,327.25	1,788.49	4,115.74
Jammu & Kashmir	4,770.90	1,063.62	5,834.51
Jharkhand	3,343.88	858.02	4,201.89
Karnataka	35.9	-	35.9
Kerala	3,017.65	8,231.21	11,248.86
Ladakh	875.78	-	875.78
Madhya Pradesh	9,425.74	8,910.65	18,336.39
Maharashtra	17,209.27	15,214.95	32,424.22
Manipur	615.41	121.16	736.57
Meghalaya	1,232.19	309.56	1,541.74
Mizoram	318.68	181.61	500.29
Nagaland	460.73	207.57	668.3
Puducherry	84.39	251.1	335.48
Punjab	3,873.37	5,768.50	9,641.87
Rajasthan	17,427.25	9,714.80	27,142.06
Sikkim	416.24	97.45	513.69
Tamil Nadu	9,567.71	19,235.36	28,803.08
Telangana	120.42	-	120.42
Tripura	598.28	318.55	916.83
Uttar Pradesh	21,660.73	18,956.29	40,617.02
Uttarakhand	1,717.13	1,106.03	2,823.15
West Bengal	7,222.57	12,670.45	19,893.01
Grand Total	1,47,756.95	1,30,670.88	2,78,427.83

ANNEXURE REFERRED IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 4592 ANSWERED IN THE LOK SABHA ON 27.03.2025

State/UT-wise Smart Metering works sanctioned under RDSS

State/UTs	Consumer Meters (Nos.)		Distribution Transformer Meters (Nos.)		Feeder Meters (Nos.)	
	Sanctioned	Installed	Sanctioned	Installed	Sanctioned	Installed
Andaman Nicobar Islands	83,573	-	1,148		114	-
Andhra Pradesh	56,08,846	12,33,450	2,93,140	2,139	17,358	2,174
Arunachal Pradesh	2,87,446	136	10,116	45	688	227
Assam	63,64,798	28,14,572	77,547	52,814	2,782	2,858
Bihar	23,50,000	18,26,110	2,50,726	96,421	6,427	5,540
Chhattisgarh	59,62,115	14,04,738	2,10,644	33,846	6,720	5,445
Delhi			766		2,755	
Goa	7,41,160	-	8,369	-	827	-
Gujarat	1,64,81,871	8,41,941	3,00,487	67,321	5,229	
Himachal Pradesh	28,00,945	1,99,092	39,012	5,328	1,951	534
Jammu and Kashmir	14,07,045	66,979	88,037	183	2,608	1,401
Jharkhand	13,41,306	81,182	19,512		1,226	421
Kerala	1,32,89,361	-	87,615		6,025	-
Madhya Pradesh	1,29,80,102	16,51,411	4,19,396	22,594	29,708	9,538
Maharashtra	2,35,64,747	12,41,910	4,10,905	1,15,550	29,214	28,700
Manipur	1,54,400	5,964	11,451		357	100
Meghalaya	4,60,000	-	11,419		1,324	-
Mizoram	2,89,383	-	2,300		398	-
Nagaland	3,17,210	-	6,276		392	-
Puducherry	4,03,767	-	3,105		180	-
Punjab	87,84,807	-	1,84,044		12,563	-
Rajasthan	1,42,74,956	-	4,34,608		27,128	11,416
Sikkim	1,44,680	16,450	3,229	233	633	432
Tamil Nadu	3,00,00,000	-	4,72,500		18,274	
Tripura	5,47,489	27,494	14,908	2	473	417
Uttar Pradesh	2,69,79,055	13,44,129	15,26,801	53,388	20,874	22,545
Uttarakhand	15,87,870	47,184	59,212	3,460	2,602	2,380
West Bengal	2,07,17,969	3,28,016	3,05,419	-	11,874	2,068
RDSS-Total	19,79,24,901	1,31,30,758	52,52,692	4,53,324	2,10,704	96,196

ANNEXURE REFERRED IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 4592 ANSWERED IN THE LOK SABHA ON 27.03.2025

State/UT-wise sanctioned Loss Reduction works, Central Gross Budgetary Support and Cumulative Expenditure of Central Grant under RDSS

(in Rs. Cr.)

State/UTs	Sanctioned Cost of Loss Reduction Works	Sanctioned Central Gross Budgetary Support	Cumulative Expenditure of Central Grant
Andaman & Nicobar Islands	462.01	415.81	0
Andhra Pradesh	10,709.93	6,425.95	1461.67
Arunachal Pradesh	1,042.04	937.84	41.72
Assam	3,394.65	3,055.18	1055.83
Bihar	8,406.20	5,043.72	2286.71
Chhattisgarh	3,964.19	2,378.52	515.18
Delhi	323.63	194.18	0
Goa	247.08	148.25	14.61
Gujarat	6,089.11	3,653.46	1188.04
Haryana	6,796.63	4,077.98	234.58
Himachal Pradesh	2,327.25	2,094.53	86.73
Jammu & Kashmir	4,770.90	4,293.81	1014.3
Jharkhand	3,343.88	2,006.33	208.4
Karnataka	35.9	21.54	1.11
Kerala	3,017.65	1,810.59	175.58
Ladakh	875.78	788.20	77.66
Madhya Pradesh	9,425.74	5,655.44	1927.02
Maharashtra	17,209.27	10,325.56	2463
Manipur	615.41	553.87	93.56
Meghalaya	1,232.19	1,108.97	167.09
Mizoram	318.68	286.82	46.89
Nagaland	460.73	414.66	10.43
Puducherry	84.39	50.63	0.17
Punjab	3,873.37	2,324.02	229.36
Rajasthan	17,427.25	10,456.35	1603.56
Sikkim	416.24	374.62	35.16
Tamil Nadu	9,567.71	5,740.63	541.76
Telangana	120.42	72.25	1.99
Tripura	598.28	538.45	141.4
Uttar Pradesh	21,660.73	12,996.44	3981.24
Uttarakhand	1,717.13	1,545.41	109.19
West Bengal	7,222.57	4,333.54	796.95
Grand Total	1,47,756.94	94,123.55	20,510.89

ANNEXURE-IV**ANNEXURE REFERRED IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 4592 ANSWERED IN THE LOK SABHA ON 27.03.2025**

Household Electrification Works Sanctioned under RDSS

Sl. No.	State	Sanctioned Project Cost (Rs. Cr.)	Central Gross Budgetary Support (Rs. Cr.)	No. of Households Sanctioned *
1	Andhra Pradesh	161.27	96.76	46,443
2	Arunachal Pradesh	75.52	67.97	10,136
3	Assam	785.55	706.99	1,27,111
4	Bihar	300.55	180.33	42,635
5	Chhattisgarh	366.66	219.99	72,788
8	Himachal Pradesh	6.63	5.96	100
9	Jammu & Kashmir	77.1	69.39	10,730
10	Jharkhand	81.6	48.96	13,314
11	Karnataka	35.9	21.54	5,844
12	Kerala	7.07	4.24	1,482
14	Madhya Pradesh	184.7	110.81	36,045
15	Maharashtra	28.68	17.2	9,036
16	Manipur	214.44	193	36,972
17	Meghalaya	435.7	392.13	50,501
18	Mizoram	79.9	71.91	15,167
19	Nagaland	69.55	62.59	10,004
23	Rajasthan	499.52	299.71	2,08,592
25	Tamil Nadu	29.89	17.94	10,673
26	Telangana	120.41	72.25	31,081
27	Tripura	104.52	94.08	19,853
28	Uttar Pradesh	964.48	578.69	2,58,700
29	Uttarakhand	13.68	12.31	1,823
	Total	4,643.32	3,344.75	10,19,030

** Includes electrification of 1,661 public places identified under DA-JGUA.*

ANNEXURE-V**ANNEXURE REFERRED IN REPLY TO PART (b) OF UNSTARRED QUESTION NO. 4592 ANSWERED IN THE LOK SABHA ON 27.03.2025**

District-wise details of the Project cost sanctioned and Central Budgetary support in the State of Uttar Pradesh under RDSS*(In Rs. Cr.)*

Sl. No.	District	Sanctioned Cost of Distribution Infrastructure Works	Sanctioned Central GBS for Distribution Infrastructure Works	Sanctioned Cost of Smart Metering Works	Sanctioned Central GBS for Smart Metering Works
1	Agra	198.65	119.19	294.75	51.80
2	Aligarh	410.1	246.06	288.23	50.47
3	Ambedkar Nagar	158.42	95.05	215.20	43.28
4	Amethi	130.39	78.23	215.20	43.28
5	Auraiya	145.83	87.50	138.70	24.53
6	Ayodhya	174.52	104.71	215.21	43.28
7	Azamgarh	171.61	102.97	380.99	69.92
8	Baghpat	98.96	59.38	197.78	33.20
9	Bahraich	156.24	93.74	276.18	55.58
10	Ballia	294.8	176.88	199.15	36.46
11	Balrampur	130.42	78.25	137.07	27.40
12	Banda	196.66	118.00	201.36	35.38
13	Barabanki	197.86	118.72	215.20	43.28
14	Bareilly	429.7	257.82	392.09	77.76
15	Basti	96.7	58.02	250.39	45.88
16	Bijnor	341	204.60	509.03	85.65
17	Budaun	266.37	159.82	263.12	50.59
18	Bulandshihar	362.56	217.54	465.98	78.19
19	Chandauli	90.77	54.46	158.62	28.96
20	Chitrakoot	129.48	77.69	112.29	19.79
21	Deoria	160.31	96.19	245.29	45.24
22	Etah	231.84	139.10	154.83	27.30
23	Etawah	171.78	103.07	127.31	22.13
24	Farrukhabad	169.61	101.77	142.43	25.10
25	Fatehpur	369.94	221.96	236.43	42.90
26	Firozabad	295.55	177.33	223.33	38.73
27	GautamBuddh Nagar (incl. Noida)	1503.75	902.25	249.51	42.64
28	Ghaziabad	236.45	141.87	645.62	111.72
29	Ghazipur	209.74	125.84	277.28	50.39
30	Gonda	367.43	220.46	294.29	58.85
31	Gorakhpur	194.14	116.48	324.10	59.23
32	Hamirpur	107.93	64.76	135.08	23.73
33	Hapur	183.73	110.24	205.15	34.71

34	Hardoi	221.98	133.19	209.41	42.13
35	Hathras	163.16	97.90	178.19	31.27
36	Jalaun	169.54	101.72	175.80	30.99
37	Jaunpur	327.42	196.45	381.55	69.70
38	Jhansi	200.58	120.35	210.37	37.35
39	Amroha (J.P. Nagar)	131.27	78.76	256.36	42.79
40	Kannauj	133.95	80.37	155.00	27.31
41	Kanpur Dehat	117.28	70.37	177.87	31.32
42	Kanpur Nagar	1444.81	866.89	503.78	100.71
43	Kashganj (Kashiram Nagar)	217.2	130.32	136.95	24.18
44	Kaushambi	237.05	142.23	133.51	24.21
45	Kushinagar	134.52	80.71	264.16	48.82
46	Kheri Lakhimpur	196.77	118.06	360.59	72.69
47	Lalitpur	119.48	71.69	103.26	18.29
48	Lucknow	938	562.80	669.63	136.66
49	Maharajganj	74.96	44.98	261.19	48.38
50	Mahoba	96.8	58.08	97.83	17.34
51	Mainpuri	173.02	103.81	190.64	33.39
52	Mathura	326.08	195.65	243.50	42.52
53	Mau	223.73	134.24	207.42	38.05
54	Meerut	327.66	196.60	433.70	74.01
55	Mirzapur	169.42	101.65	213.75	38.42
56	Moradabad	278.19	166.91	401.79	68.54
57	Muzzaffarnagar	269.37	161.62	406.76	68.45
58	Pilibhit	199.03	119.42	202.70	40.64
59	Pratapgarh	355.37	213.22	296.68	54.08
60	Prayagraj	806.94	484.16	309.89	56.14
61	Raebareli	228.42	137.05	352.41	70.93
62	Rampur	142.69	85.61	276.35	46.83
63	Saharanpur	448.68	269.21	475.51	79.50
64	Sambhal	487.74	292.64	216.90	36.63
65	Sant Kabir Nagar	39.9	23.94	152.24	28.10
66	Sant Ravidas Nagar (Bhadoi)	131.93	79.16	126.19	22.76
67	Shahjahanpur	230.89	138.53	233.15	46.88
68	Shamli	106.05	63.63	206.45	34.37
69	Shrawasti	75.72	45.43	123.77	25.06
70	Siddharth Nagar	195.43	117.26	206.76	38.17
71	Sitapur	221.41	132.85	183.08	36.69
72	Sonbhadra	204.08	122.45	172.79	31.48
73	Sultanpur	158.85	95.31	215.20	43.28
74	Unnao	167.64	100.58	235.85	47.21
75	Varanasi	1,803.63	1082.18	139.36	24.97
	Total	21,079.88	12,647.93	18,885.46	3,458.56
